

[Translation]

Setting up of Agro-Based Industries

625. SHRI RAJENDRA AGNIHOTRI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government propose to formulate any scheme for setting up of agro-based industries in the country;

(b) if so, the details thereof; and

(c) whether the Government propose to set up agro-based industries in Lalitpur, Jhansi, Banda and Hamirpur of Bundelkhand region in Uttar Pradesh and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) Government has various schemes for promotion of agro-based industries in the country. Some of the plan scheme being implemented by Ministry of Food Processing Industries are:

1. Scheme for development of fruit & vegetable processing facilities in rural areas.
2. Scheme for assisting State Government / Cooperatives / Joint Sector for establishing or enlarging food, fruit and vegetable processing facilities.
3. Development of infrastructure for mushroom cultivation and processing.
4. R&D in fruit and vegetable processing sector.
5. Assistance for marketing & quality control.
6. Promotion of FPO Symbol.
7. Strengthening backward linkages.

8. Development of infrastructural and common facilities for food processing industries in rural areas.

9. Development of cold storage facilities at Airports, Railway stations & Production Centres.

(c) There is no proposal under consideration to set up agro-based industries by the Government in this region.

[English]

Murders in Delhi

626. SHRI RAM VILAS PASWAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of murder cases that have taken place in Delhi during this year, date-wise and district-wise:

(b) the number of cases solved, assailants arrested and pending solution:

(c) how does these figures compare with corresponding figures of last three years. Police Station-wise, and

(d) the steps taken by the Government to check the deteriorating law and order situation in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) to (c) The information is contained in the statement below:

(d) The following steps have been taken to check crime in Delhi:—

- (i) Day and night foot and mobile patrolling has been intensified. Besides, nearly 300 police Control Room Vans are located at selected points.
- (ii) Neighbourhood Watch Scheme has been introduced in crime-prone areas.